Written Answers

851

(c) whether the Government of Formosa have assured the Government of India of their full support and cooperation in the Indo-Chinese conflict ?]

वैदेशिक-कार्य मंत्री (सरदार स्वर्ण सिंह) :

- (क) भारत सरकार ने चीन लोक गणराज्य को मान्यता दी है। चीन लोक गणराज्य की सरकार चीन की मुख्य भूमि पर प्रभावकारी नियंत्रण रखती है। कृमिन्तांग सरकार के बारे में, जो सिर्फ ताइवान और कुछ अन्य छोटे-छोटे द्वीपों पर प्रभावकारी नियंत्रण रखती है, यह नहीं समझा जा सकता कि वह चीन की सरकार है, जैसा कि वह दावा करती
 - (ख) जी नहीं।
 - (ग) जी नहीं।

tuhe minister of external AFFAIRS (SARDAR SWARAN SINGH): (a) The Government of India have recognized the People's Republic of China. The Government | has, while outlining India's views on Vietnam, of the People's Republic of China is in only reiterated the Government of India's effective control of the mainland of China. The KMT Government which effectively controls only Taiwan and a few other smaller islands cannot be considered as the Government of China, which it claims to be.

- No, Sir.
- (c) No, Sir.]

An> TO FLOOD VICTIMS IN JORDAN

- *144. SHRI RAM SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that the Government of India have sent to the Government of Jordan aid for the benefit of flood victims there:
- (b) if so, whether any request was received in this regard from the Government of Jordan; and
- (c) what is the quantum of assistance given?
 - t[j English translation.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b) No, Sir.

to Questions

(c) Does not arise,.

VIEWS ON VIETNAM

145. SHRI P. K. KUMARAN: * SHRI NIREN GHOSH:

L DIWAN CHAM AN LALL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the five point statement for the solution of the Vietnam crisis enunciated in the annual report of the External Affairs Ministry led to adverse comments and reaction in U.S. Government circles;
- (b) whether the U.S. Charge d' Affaires had asked for clarification regarding the said statement; and
- (c) if so, what is the nature of clarification given to him?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) to (c) The annual Report of the Ministry for 1965-66 known policy and has not enunciated any new policy on Vietnam. When the U.S. Charge d'Affaires called on the Ministry for External Affairs, the position was explained to him.

U.N. MEMBERSHIP FOR GERMAN DEMO-CRATIC REPUBLIC

- *146. SHRI B. K. MAHANTI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that the Govsrnment of the German Democratic Republic has approached India to sponsor her membership for the United Nations; and
- (b) if so, what has been Government's reaction in this regard?

MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) No, Sir. On the 8th March, 1966 the Head of the G.D.R. Trade Representation in New Delhi handed over to the Ministry External Affairs a copy of

Written Answers

853

(b) According to established procedure an application for new membership of U.N. has to be considered by the U.N. Security Council. India is not a member of the Security Council and will therefore not come into the picture for some time. Meanwhile we will study the question carefully.

APPOINTMENT OF AMBASSADOR AT PEKING

*147. SHRI NIREN GHOSH: Will the Minister of EXTERNAL AFFAIRS be pleased to state whether it is a fact that the Government of India have decided to appoint an ambassador at Peking?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): No, Sir. There is no proposal at present to appoint an ambassador at Peking.

DEFENCE RESEARCH AND DEVELOPMENT ORGANISATION

- *148. SHRI M. C. SHAH: Will the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact that paucity of funds has been a major handicap of the Defence Research and Development Organisation; and
- (b) if so, what Government propose to do to overcome this difficulty?

THE MINISTER OF DEFENCE PRO-DUCTION IN THE MINISTRY DEFENCE (SHRI A. M. THOMAS): (a) No, Sir.

In the last five years, the sanction of annual expenditure on Defence Research and Development has been increased by about 300 per cent. One of the major handicaps in making progress in this field has been paucity of trained scientific personnel. In certain fields like electorates, limited industrial base available in the country has also been a disadvantage.

- (b) Government are taking the following steps to improve the position :-
 - (i) allocation of Increasing funds for Defence Science.

(ii) Improving facilities available in Defence Laboratories.

to Questions

- (iii) Training of scientific personnel abroad.
- (iv) Utilisation of scientific resources in a coordinated manner, for instance, by allotting specific projects to CSIR Laboratories, Universities etc.

FRESH MOVES ON INDIA-CHINA DISPUTE

*149. SHRI G. MURAHARI: Will the Minister of EXTERNAL AFFAIRS be pleased to state whether any fresh moves have been made by the Colombo Powers to mediate in the India-China dispute?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): The Government of India are not aware of any fresh moves by Colombo Conference countries to mediate in the India-China dispute.

PAKISTANI VIOLATION OF TASHKL-.NI DECLARATION

f SHRI ARJUN ARORA: \ SHRI B. K. MAHANTI:

WiJl the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government of India have informed (i) the Soviet Union and (ii) the United Nations of the Pakistani violations of the Tashkent Declaration;, and
 - (b) if MI. ulmi was their reaction?

MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) and (b) The Government of India have been keeping friendly foreign countries informed of important developments concerning the Tashkent Declaration. Our Permanent Mission in New York has also apprised other delegations at the United Nations and the United Nations Secretary-General Pakistan's negative attitude to the Tashkent Declaration. It is believed that interested friendly Governments have been in touch with Pakistan on the subject.